

**DIVISION BENCH**

**ITEM NO.108**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 206/2021, IA No. 123/2021, IA No. 328/2021, IA No. 131/2022  
IA No. 448/2022, IA No. 524/2023 IN CP (IB) No. 391/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 8<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>PUNJAB NATIONAL BANK V/S M/S RENU RESIDENCY PVT LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Karan Kohli, Adv.

: *For the RP*

**ORDER**

- 1. Ld. Counsel representing the RP seeks time to address the arguments.**
- 2. The matter is adjourned for 2<sup>nd</sup> July, 2024.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**08<sup>th</sup> May, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*